

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

03/03/2020

C.P./260/101/2019

O.A./260/916/2014

LAWRENCE AIND
-V/S-
DR. SATHEESH REDDY

ITEM NO:24

FOR APPLICANTS(S) Adv. : Mr. S.K. Ojha

FOR RESPONDENTS(S) Adv.: Mr. S. Behera

Notes of The Registry	Order of The Tribunal
	<p>It is submitted by Mr. S. Behera, Ld. Counsel for the respondents that the respondents have complied the order of this Tribunal and has filed the compliance report which is taken on record. Hence, the C.P. is dropped and notices discharged. Applicant's counsel is present. Registry to delete the name of Mr. L. Jena from the cause list in future.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J)</p> <p>(GOKUL CHANDRA PATI) MEMBER (A)</p> <p>kb</p>